

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :02-07-2026

Date : 02.07.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
15922/2026	02.07.2026	BLAPL-1737/2026	R.SINGH	C.O.		Order Dtd. 2026-07-01	
15923/2026	02.07.2026	BLAPL-6050/2026	P.C.CHINCHANI	C.O.		Order Dtd. 2026-07-01	BAIL-1
15924/2026	02.07.2026	ABLAPL-1950/2026	R.MOHANTY	C.O.		Order Dtd. 5000-01-01	
15925/2026	02.07.2026	ABLAPL-4940/2026	M.R.SAHOO	C.O.		Order Dtd. 2026-06-29	
15926/2026	02.07.2026	ABLAPL-4973/2026	B.DAS	C.O.		Order Dtd. 2026-06-29	BAIL-2
15927/2026	02.07.2026	ABLAPL-5048/2026	G.K.TRIPATHY	C.O.		Order Dtd. 2026-06-29	BAIL-1
15928/2026	02.07.2026	ABLAPL-5055/2026	P.C.DASH	C.O.		Order Dtd. 2026-06-29	
15929/2026	02.07.2026	ABLAPL-5068/2026	A.PATRA	C.O.		Order Dtd. 2026-06-29	
15930/2026	02.07.2026	ABLAPL-5239/2026	P.C.DASH	C.O.		Order Dtd. 2026-06-29	
15931/2026	02.07.2026	ABLAPL-5239/2026	G.S.MOHANTY	C.O.		Order Dtd. 2026-06-29	
15932/2026	02.07.2026	ABLAPL-5652/2026	R.R.NAYAK	C.O.		Order Dtd. 2026-06-29	BAIL-1
15933/2026	02.07.2026	ABLAPL-5759/2026	A.SAHOO	C.O.		Order Dtd. 2026-06-29	
15934/2026	02.07.2026	ABLAPL-5819/2026	G.K.TRIPATHY	C.O.		Order Dtd. 2026-06-29	
15935/2026	02.07.2026	ABLAPL-7158/2026	A.K.MOHANTY	C.O.		Order Dtd. 2026-06-29	BAIL-2
15938/2026	02.07.2026	WP (C) - 19048/2026	G. SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-1

15939/2026	02.07.2026	WP (C) - 19261/2026	G. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-06-30		M 2
15940/2026	02.07.2026	WP (C) - 19287/2026	G. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-06-30	WRIT BRANCH-6	M 2
15941/2026	02.07.2026	WP (C) - 19290/2026	G. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-06-30	WRIT BRANCH-6	M 2
15942/2026	02.07.2026	WP (C) - 19602/2026	U P BAG	C.O.	COURT NO. 25	Order Dtd. 2026-07-01		M 2
15944/2026	02.07.2026	WP (C) - 19320/2026	R. C. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	M 2
15947/2026	02.07.2026	CRLMC- 2054/2026	P SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-07-01		M 2
15948/2026	02.07.2026	WP (C) - 16443/2026	A.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-05-22		M 2
15949/2026	02.07.2026	FAO- 708/2026	P.PUNYATOYA	C.O.	COURT NO. 25	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M 2
15950/2026	02.07.2026	CRLA- 416/2026	K.R.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-11-30		M 2
15951/2026	02.07.2026	CRLMC- 152/2025	D.HAZRA	C.O.	COURT NO. 8	Order Dtd. 2026-06-25		M 2
15953/2026	02.07.2026	WP (C) - 592/2024	R.ROUT	C.O.	COURT NO. 20		WRIT BRANCH-4	M 2
15954/2026	02.07.2026	CRLMC- 4465/2024	T.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2026-06-25		M 2
15955/2026	02.07.2026	FAO- 31/2026	B.MAHALI	C.O.	COURT NO. 23	Order Dtd. 2026-09-02	MISC. APPEAL SEC.	M 2
15956/2026	02.07.2026	CMP- 1020/2026	R.K.PATTANAIK	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	WRIT BRANCH-3	M 2
15957/2026	02.07.2026	CRLMP- 691/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		M 2
15959/2026	02.07.2026	CMP- 895/2026	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25		M 2
15960/2026	02.07.2026	CRLMP- 700/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		M 2

15961/2026	02.07.2026	CRLMC-2061/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		M
15962/2026	02.07.2026	CRLMC-1883/2026	J.R.PUROHIT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		M
15963/2026	02.07.2026	CRLMC-1900/2026	S.PADHI	C.O.	COURT NO. 6	Order Dtd. 2026-07-10		M
15964/2026	02.07.2026	WP (C) - 19174/2026	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		M
15965/2026	02.07.2026	CRLMC-1890/2026	S.PADHI	C.O.	COURT NO. 6	Order Dtd. 2026-07-10		M
15967/2026	02.07.2026	CRLMC-1897/2026	S.PADHI	C.O.	COURT NO. 6	Order Dtd. 2026-07-10		M
15968/2026	02.07.2026	CRLA-515/2026	C.SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-09-21		M
15969/2026	02.07.2026	CRLA-1134/2025	S.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-12	CRIMINAL APPEAL	M
15970/2026	02.07.2026	CRLMC-1970/2026	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		M
15972/2026	02.07.2026	CRLMC-1963/2026	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		M
15973/2026	02.07.2026	CRLMC-1960/2026	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		M
15980/2026	02.07.2026	WA-99/2026	A.K.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT APPEAL	M
15982/2026	02.07.2026	WP (C) - 18385/2026	U.K.PANDA	C.O.	COURT NO. 8	Order Dtd. 2026-07-15	WRIT BRANCH-7	M
15984/2026	02.07.2026	WP (C) - 4192/2025	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-09-20	WRIT BRANCH-3	M
15992/2026	02.07.2026	WP (C) - 17914/2026	PRATAP KESHARI HOTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
15993/2026	02.07.2026	BLAPL-1949/2026	J.PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
15994/2026	02.07.2026	BLAPL-1973/2026	S.P.SAMANTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01	BAIL-2	M
15995/2026	02.07.2026	BLAPL-1838/2026	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01	BAIL-1	M

15996/2026	02.07.2026	BLAPL-1850/2026	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
15997/2026	02.07.2026	BLAPL-1831/2026	K.C.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
15998/2026	02.07.2026	BLAPL-1888/2026	B.K.PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01	BAIL-2	M
15999/2026	02.07.2026	BLAPL-1991/2026	P.K.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01	BAIL-2	M
16000/2026	02.07.2026	BLAPL-1841/2026	S.R.SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
16001/2026	02.07.2026	BLAPL-4528/2026	A.P.NANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-06-30	BAIL-1	M
16002/2026	02.07.2026	BLAPL-1795/2026	S.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
16003/2026	02.07.2026	BLAPL-4912/2026	S.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
16004/2026	02.07.2026	BLAPL-1988/2026	S.PANIGRAHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
16005/2026	02.07.2026	BLAPL-1621/2026	S.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01	BAIL-1	M
16006/2026	02.07.2026	BLAPL-1969/2026	R.SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01	BAIL-2	M
16007/2026	02.07.2026	BLAPL-5226/2026	M.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-01		M
16008/2026	02.07.2026	CRLA-117/2015	B.DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	M
16009/2026	02.07.2026	CRLA-512/2018	A.K.BUDHIA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	M
16010/2026	02.07.2026	CRLA-616/2018	G.JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL	M
16011/2026	02.07.2026	WP (C) - 19568/2026	U.P.BAG	C.O.	COURT NO. 3	Order Dtd. 2026-07-01	WRIT BRANCH-8	M
16012/2026	02.07.2026	WP (C) - 19633/2026	K.C.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-29		M

16013/2026	02.07.2026	WP (C) - 3249/2026	A.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01-30	WRIT BRANCH-7	M 4
16015/2026	02.07.2026	WP (C) - 19728/2026	G.JOYASINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 4
16016/2026	02.07.2026	WP (C) - 19360/2026	S.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-5	M 4
16018/2026	02.07.2026	WP (C) - 19357/2026	S.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-5	M 4
16019/2026	02.07.2026	WP (C) - 19361/2026	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8	M 4
16021/2026	02.07.2026	WP (C) - 19368/2026	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-5	M 4
16022/2026	02.07.2026	WP (C) - 19400/2026	N.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-1)	M 4
16023/2026	02.07.2026	WP (C) - 19371/2026	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 4
16024/2026	02.07.2026	WP (C) - 19407/2026	N.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 4
16026/2026	02.07.2026	WP (C) - 19375/2026	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-6	M 4
16027/2026	02.07.2026	WP (C) - 19376/2026	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 4
16028/2026	02.07.2026	WP (C) - 18233/2026	S.PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 4
16030/2026	02.07.2026	WP (C) - 19379/2026	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-6	M 4
16031/2026	02.07.2026	WP (C) - 18166/2026	S.PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-6	M 4
16032/2026	02.07.2026	WP (C) - 19386/2026	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-1	M 4
16033/2026	02.07.2026	WP (C) - 18158/2026	S.PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 4

16035/2026	02.07.2026	WP (C) - 19479/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)
16036/2026	02.07.2026	CRLMC- 1979/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	
16037/2026	02.07.2026	WP (C) - 18154/2026	S.PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	
16038/2026	02.07.2026	WP (C) - 17146/2026	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-2
16039/2026	02.07.2026	WP (C) - 18152/2026	S.PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	
16040/2026	02.07.2026	CRLA- 499/2026	A.K.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-09-10	
16041/2026	02.07.2026	WP (C) - 14775/2026	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2026-06-30	WRIT BRANCH-5
16042/2026	02.07.2026	WP (C) - 18143/2026	S.PRUSTY	C.O.	COURT NO. 8	Order Dtd. 2026-06-30	WRIT BRANCH-4
16043/2026	02.07.2026	WP (C) - 16668/2026	S.C.DASH	C.O.	COURT NO. 8	Order Dtd. 2026-06-29	
16044/2026	02.07.2026	WP (C) - 19053/2026	R. DAS	C.O.	COURT NO. 8	Order Dtd. 2026-06-30	
16045/2026	02.07.2026	WP (C) - 18282/2026	S.PRUSTY	C.O.	COURT NO. 8	Order Dtd. 2026-07-01	WRIT BRANCH-6
16046/2026	02.07.2026	WP (C) - 19020/2026	A.PATTANAIK	C.O.	COURT NO. 8	Order Dtd. 2026-06-30	WRIT BRANCH-8
16047/2026	02.07.2026	WP (C) - 19200/2026	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-14	
16048/2026	02.07.2026	WP (C) - 15337/2026	SANJAY KUMAR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	
16049/2026	02.07.2026	WP (C) - 18248/2026	S.PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-3
16050/2026	02.07.2026	WP (C) - 19140/2026	SANJAY KUMAR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	
16051/2026	02.07.2026	WP (C) - 14783/2026	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-14	

16052/2026	02.07.2026	WP (C) - 17143/2026	SANJAY KUMAR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8	M 4
16053/2026	02.07.2026	WP (C) - 18223/2026	S.PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 4
16054/2026	02.07.2026	WP (C) - 16282/2026	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-14	WRIT BRANCH (DIVISION BENCH-3)	M 4
16055/2026	02.07.2026	WP (C) - 17143/2026	SANJAY KUMAR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8	M 4
16056/2026	02.07.2026	WP (C) - 18153/2026	S.PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-4	M 5
16057/2026	02.07.2026	WP (C) - 16388/2026	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-14	WRIT BRANCH-7	M 5
16058/2026	02.07.2026	WP (C) - 18629/2026	BHAGABAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-3	M 5
16059/2026	02.07.2026	WP (C) - 18238/2026	S.PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 5
16060/2026	02.07.2026	WP (C) - 18298/2026	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-14		M 5
16061/2026	02.07.2026	CRLMP- 795/2026	KODANDA KUMAR BHUYAN	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 5
16062/2026	02.07.2026	WP (C) - 14857/2026	P.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 5
16063/2026	02.07.2026	WP (C) - 18317/2026	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-14	WRIT BRANCH-6	M 5
16064/2026	02.07.2026	WP (C) - 19110/2026	A.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 5
16065/2026	02.07.2026	CRLMP- 794/2026	KODANDA KUMAR BHUYAN	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 5
16066/2026	02.07.2026	WP (C) - 19201/2026	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-14		M 5
16067/2026	02.07.2026	WP (C) - 13847/2026	U.P.BAG	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 5

16069/2026	02.07.2026	WP (C) - 3593/2026	R. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-08-11	WRIT BRANCH-7	M 4
16070/2026	02.07.2026	WP (C) - 19425/2026	N. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-3	M 4
16071/2026	02.07.2026	CRLMC- 1958/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 4
16072/2026	02.07.2026	CMP- 716/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		M 4
16073/2026	02.07.2026	CMP- 716/2026	T.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-06-29		M 4
16074/2026	02.07.2026	CONTC- 3457/2026	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 4
16076/2026	02.07.2026	CMP- 883/2026	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		M 4
16077/2026	02.07.2026	CONTC- 3228/2026	S.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		M 4
16078/2026	02.07.2026	FAO- 638/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29		M 4
16079/2026	02.07.2026	WP (C) - 4202/2015	S.TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-09-26	WRIT BRANCH-2	M 4
16080/2026	02.07.2026	FAO- 636/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M 4
16081/2026	02.07.2026	FAO- 378/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M 4
16082/2026	02.07.2026	WP (C) - 12006/2020	L.D.PANDA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH-5	M 4
16083/2026	02.07.2026	FAO- 338/2026	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2026-06-29		M 4
16084/2026	02.07.2026	FAO- 336/2026	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2026-06-29		M 4
16085/2026	02.07.2026	WP (C) - 8533/2026	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-04-10	WRIT BRANCH (DIVISION BENCH-1)	M 4

16086/2026	02.07.2026	FAO-329/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M
16087/2026	02.07.2026	FAO-328/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M
16088/2026	02.07.2026	WP (C) - 13145/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-31	WRIT BRANCH-2	M
16089/2026	02.07.2026	FAO-326/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M
16090/2026	02.07.2026	FAO-325/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M
16091/2026	02.07.2026	FAO-323/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M
16092/2026	02.07.2026	FAO-322/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M
16094/2026	02.07.2026	FAO-321/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M
16096/2026	02.07.2026	FAO-318/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M
16097/2026	02.07.2026	FAO-316/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M
16099/2026	02.07.2026	FAO-313/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M
16100/2026	02.07.2026	FAO-312/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M
16102/2026	02.07.2026	FAO-311/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M
16104/2026	02.07.2026	FAO-310/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M
16107/2026	02.07.2026	FAO-309/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M
16108/2026	02.07.2026	FAO-307/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M
16109/2026	02.07.2026	FAO-306/2026	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	MISC. APPEAL SEC.	M
16123/2026	02.07.2026	WP (C) - 14896/2026	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-1	M
16124/2026	02.07.2026	WP (C) - 19384/2026	L.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		M

16127/2026	02.07.2026	WP (C) - 19053/2026	D. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06-30		M
16128/2026	02.07.2026	WP (C) - 19406/2026	L.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-5	M 2
16130/2026	02.07.2026	WP (C) - 19022/2026	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-1	M
16132/2026	02.07.2026	WP (C) - 27316/2024	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-25		M
16133/2026	02.07.2026	WP (C) - 14893/2026	K.C. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-1)	M
16134/2026	02.07.2026	WP (C) - 18966/2026	J.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M 2
16135/2026	02.07.2026	WP (C) - 18074/2026	K. BARAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		M 2
16137/2026	02.07.2026	WP (C) - 16658/2026	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-7	M 5
16140/2026	02.07.2026	WP (C) - 18435/2026	H K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-6	M
16141/2026	02.07.2026	WP (C) - 16681/2026	S.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-7	M 5
16142/2026	02.07.2026	WP (C) - 14921/2026	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-4	M 3
16143/2026	02.07.2026	WP (C) - 16487/2026	S.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-06-29		M 3
16144/2026	02.07.2026	WP (C) - 14877/2026	B. B. RAY	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	M
16145/2026	02.07.2026	WP (C) - 18435/2026	S DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-6	M 2
16147/2026	02.07.2026	WP (C) - 16482/2026	S.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-5	M 5
16148/2026	02.07.2026	WP (C) - 19672/2026	S. R. SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-7	M
16150/2026	02.07.2026	WP (C) - 18789/2026	S DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-8	M 6

46151/2026	02.07.2026	WP (C) - 16480/2026	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	M 3
46153/2026	02.07.2026	WP (C) - 17123/2026	J.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-3	M 3
46155/2026	02.07.2026	WP (C) - 12142/2026	K.C.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-05	WRIT BRANCH-6	M 3
46157/2026	02.07.2026	WP (C) - 19643/2026	A.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 3
46158/2026	02.07.2026	WP (C) - 18789/2026	M R ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-8	M 6
46159/2026	02.07.2026	WP (C) - 19325/2026	K.C.MAJHI	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 6
46160/2026	02.07.2026	WP (C) - 19665/2026	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-1	M 3
46162/2026	02.07.2026	WP (C) - 19040/2026	R.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	M 3
46163/2026	02.07.2026	WP (C) - 19667/2026	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		M 3
46165/2026	02.07.2026	WP (C) - 19064/2026	S.HUSSAIN	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8	M 4
46167/2026	02.07.2026	WP (C) - 19307/2026	P. K. PATTANAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-3	M 3
46168/2026	02.07.2026	WP (C) - 19091/2026	M.D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8	M 4
46170/2026	02.07.2026	WP (C) - 19094/2026	M.D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 4
46171/2026	02.07.2026	WP (C) - 19303/2026	P. K. PATTANAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-5	M 2
46172/2026	02.07.2026	WP (C) - 19422/2026	B K MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-5	M 2
46173/2026	02.07.2026	WP (C) - 19110/2026	M.D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30		M 2

46174/2026	02.07.2026	WP (C) - 19298/2026	P.K. PATTNAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-3
46175/2026	02.07.2026	WP (C) - 19068/2026	M.D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	
46176/2026	02.07.2026	WP (C) - 19302/2026	P.K. PATTNAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	
46177/2026	02.07.2026	WP (C) - 19064/2026	M.D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8
46178/2026	02.07.2026	WP (C) - 19431/2026	B K MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-5
46179/2026	02.07.2026	WP (C) - 19324/2026	P.K. PATTNAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-2)
46180/2026	02.07.2026	WP (C) - 19065/2026	M.D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH-8
46181/2026	02.07.2026	WP (C) - 19067/2026	M.D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)
46182/2026	02.07.2026	WP (C) - 19490/2026	B K MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	WRIT BRANCH-1
46184/2026	02.07.2026	WP (C) - 19074/2026	D.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-3
46185/2026	02.07.2026	WP (C) - 19446/2026	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-3)
46186/2026	02.07.2026	WP (C) - 14776/2026	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-06-30	WRIT BRANCH-5
46188/2026	02.07.2026	WP (C) - 19459/2026	D BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	WRIT BRANCH-3
46190/2026	02.07.2026	WP (C) - 19704/2026	B DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	
46192/2026	02.07.2026	WP (C) - 19700/2026	B DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	

16194/2026	02.07.2026	WP (C) - 19702/2026	B DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-01		M 2
16195/2026	02.07.2026	WP (C) - 16224/2026	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	WRIT BRANCH-8	M 3
16196/2026	02.07.2026	WP (C) - 17091/2026	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-07-01		M 3
16197/2026	02.07.2026	WP (C) - 17096/2026	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-07-01		M 3
16198/2026	02.07.2026	WP (C) - 17211/2026	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-2)	M 3
16199/2026	02.07.2026	WP (C) - 17884/2026	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-07-01		M 3
16200/2026	02.07.2026	WP (C) - 17884/2026	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2026-07-01		M 3
16201/2026	02.07.2026	WP (C) - 19707/2026	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2026-07-01		M 3
16202/2026	02.07.2026	WP (C) - 19755/2026	A K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	WRIT BRANCH-1	M 3
16203/2026	02.07.2026	WP (C) - 14346/2012	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	WRIT BRANCH-8	M 4
16204/2026	02.07.2026	WP (C) - 14346/2012	G SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	WRIT BRANCH-8	M 4
16205/2026	02.07.2026	WP (C) - 691/2012	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	WRIT BRANCH-4	M 5
16206/2026	02.07.2026	CONTC- 5574/2025	D SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-07-01	CONTEMPT	M 5
16207/2026	02.07.2026	CONTC- 3451/2026	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		M 5
16208/2026	02.07.2026	CONTC- 3453/2026	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		M 5
16209/2026	02.07.2026	WP (C) - 19639/2026	M.R.RAUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-2	M 5
16210/2026	02.07.2026	WP (C) - 16929/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-3	M 5

16211/2026	02.07.2026	WP (C) - 17240/2026	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-7	M S
16213/2026	02.07.2026	WP (C) - 18681/2026	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-1)	M S
16214/2026	02.07.2026	WP (C) - 17214/2026	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		M S
16215/2026	02.07.2026	WP (C) - 19347/2026	N. K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRANCH-6	M S
16216/2026	02.07.2026	WP (C) - 2340/2025	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-7	M S
16217/2026	02.07.2026	TRP (C) - 161/2026	P K JENA	C.O.	COURT NO. 9	Order Dtd. 2026-08-10		M S
16218/2026	02.07.2026	RPFAM- 52/2023	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026-07-27	FIRST APPEAL	M S
16219/2026	02.07.2026	RPFAM- 374/2025	B SINGH	C.O.	COURT NO. 9	Order Dtd. 2026-07-20		M S
16220/2026	02.07.2026	CRLA- 481/2026	P.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-09-10		M S
16221/2026	02.07.2026	CRLA- 249/2025	M.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		M S
16222/2026	02.07.2026	CRLMC- 507/2025	S.DAS	C.O.	COURT NO. 15	Order Dtd. 2026-07-15		M S
16223/2026	02.07.2026	CRLMC- 1719/2026	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2026-06-29		M S
16224/2026	02.07.2026	CRLMC- 1956/2026	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-07-16		M S
16225/2026	02.07.2026	CRLMC- 1796/2026	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-22		M S
16226/2026	02.07.2026	BLAPL- 1775/2026	A.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		M S
16227/2026	02.07.2026	CRLMC- 1966/2026	S.K.DASH	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		M S
16228/2026	02.07.2026	CRLMC- 1875/2026	M.R.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-06-30		M S
16229/2026	02.07.2026	BLAPL- 2082/2026	A.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	BAIL-2	M S
16230/2026	02.07.2026	CRLMC- 1884/2026	N.C.SINHA	C.O.	COURT NO. 6	Order Dtd. 2026-08-11		M S

16231/2026	02.07.2026	BLAPL-5584/2026	A.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		M 2
16232/2026	02.07.2026	BLAPL-2809/2026	P.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	BAIL-1	M 2
16233/2026	02.07.2026	BLAPL-1921/2026	P.R.SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	BAIL-2	M 2
16234/2026	02.07.2026	ABLAPL-2346/2026	B.SINGH	C.O.	COURT NO. 15	Order Dtd. 2026-04-21	BAIL-2	M 2
16235/2026	02.07.2026	ABLAPL-6190/2026	H.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		M 2
16236/2026	02.07.2026	ABLAPL-6189/2026	H.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		M 2
16237/2026	02.07.2026	ABLAPL-7058/2026	B.DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25		M 2
16238/2026	02.07.2026	ABLAPL-4668/2026	T.K.J.SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-19		M 2
16239/2026	02.07.2026	ABLAPL-4933/2026	T.K.J.SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-19	BAIL-2	M 2
16240/2026	02.07.2026	WP (C) - 13979/2026	R. K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-7	M 4
16241/2026	02.07.2026	WP (C) - 18579/2026	RAICHARAN MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-7	M 5
16242/2026	02.07.2026	WP (C) - 18522/2026	RAICHARAN MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-8	M 4
16243/2026	02.07.2026	WP (C) - 18582/2026	RAICHARAN MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-2)	M 7
16244/2026	02.07.2026	WP (C) - 10314/2026	P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-5	M 2
16245/2026	02.07.2026	WP (C) - 10207/2026	P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-8	M 4
16246/2026	02.07.2026	BLAPL-1959/2026	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		M 4

16247/2026	02.07.2026	ABLAPL-7211/2026	AK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-2	M S
16248/2026	02.07.2026	ABLAPL-7209/2026	AK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-1	M S
16249/2026	02.07.2026	ABLAPL-7212/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		M S
16250/2026	02.07.2026	ABLAPL-7216/2026	BISWARANJAN DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-1	M S
16251/2026	02.07.2026	ABLAPL-7241/2026	S CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-2	M S
16252/2026	02.07.2026	ABLAPL-7201/2026	RK MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		M S
16253/2026	02.07.2026	ABLAPL-7202/2026	BS SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		M S
16254/2026	02.07.2026	ABLAPL-7203/2026	RK MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-1	M S
16255/2026	02.07.2026	WP (C) - 18671/2026	P.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		M S
16256/2026	02.07.2026	ABLAPL-7215/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		M S
16257/2026	02.07.2026	ABLAPL-7255/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		M S
16258/2026	02.07.2026	ABLAPL-7264/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		M S
16259/2026	02.07.2026	ABLAPL-7205/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-1	M S
16265/2026	02.07.2026	WP (C) - 17931/2026	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		M S
16266/2026	02.07.2026	WP (C) - 17943/2026	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30		M S
16267/2026	02.07.2026	WP (C) - 17935/2026	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-6	M S
16268/2026	02.07.2026	WP (C) - 17254/2026	S.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		M S
16269/2026	02.07.2026	WP (C) - 17867/2026	S.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-06-30		M S
16270/2026	02.07.2026	CONTC-3237/2026	U.P.BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-06-29		M S
16271/2026	02.07.2026	CMP-815/2026	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		M S

16272/2026	02.07.2026	WP (C) - 19596/2025	R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-3
16273/2026	02.07.2026	FAO- 308/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	MISC. APPEAL SEC.
16274/2026	02.07.2026	FAO- 635/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	
16285/2026	02.07.2026	WP (C) - 12434/2026	T.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-7
16295/2026	02.07.2026	CONTC- 6017/2025	S.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
16296/2026	02.07.2026	CONTC- 6017/2025	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-25	
16300/2026	02.07.2026	WP (C) - 18809/2026	R. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-30	WRIT BRANCH-4
16303/2026	02.07.2026	WP (C) - 19575/2026	A. R. MISHRA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
16306/2026	02.07.2026	WP (C) - 19452/2026	H. TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-06-30	
16308/2026	02.07.2026	WP (C) - 19391/2026	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5
16312/2026	02.07.2026	WP (C) - 19390/2026	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6
16314/2026	02.07.2026	ABLAPL- 3523/2025	P C DASH	C.O.	COURT NO. 17	Order Dtd. 2026-06-29	
16315/2026	02.07.2026	WP (C) - 19365/2026	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
16317/2026	02.07.2026	WP (C) - 15716/2026	U. P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-1
16319/2026	02.07.2026	WP (C) - 19411/2026	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	
16329/2026	02.07.2026	JCRLA- 36/2007	M.K.SWAIN	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2026-06-30	CRIMINAL APPEAL
16333/2026	02.07.2026	CRLA- 153/2004	B.R.MOHANTY	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2026-06-30	CRIMINAL APPEAL

16341/2026	02.07.2026	WP (C) - 18959/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-3
16342/2026	02.07.2026	ABLAPL- 7189/2026	B.B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-1
16343/2026	02.07.2026	ABLAPL- 7188/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-1
16344/2026	02.07.2026	ABLAPL- 7185/2026	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	BAIL-2
16345/2026	02.07.2026	BLAPL- 4519/2026	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	
16346/2026	02.07.2026	ABLAPL- 7179/2026	H.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-28	
16347/2026	02.07.2026	ABLAPL- 7186/2026	S.P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	
16348/2026	02.07.2026	ABLAPL- 7187/2026	S.HUSAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-1
16349/2026	02.07.2026	ABLAPL- 7196/2026	D.P.PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	
16350/2026	02.07.2026	ABLAPL- 7197/2026	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	
16351/2026	02.07.2026	ABLAPL- 7213/2026	D.P.PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	BAIL-2
16352/2026	02.07.2026	BLAPL- 4378/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	
16353/2026	02.07.2026	ABLAPL- 7231/2026	D.P.PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	
16354/2026	02.07.2026	ABLAPL- 7237/2026	H.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-28	BAIL-1
16355/2026	02.07.2026	WP (C) - 37314/2020	M.D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-2
16356/2026	02.07.2026	WP (C) - 37314/2020	M.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-2
16357/2026	02.07.2026	WP (C) - 14715/2012	K.N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-4
16358/2026	02.07.2026	WP (C) - 859/2024	M.R.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-7
16359/2026	02.07.2026	WP (C) - 19668/2026	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-7

16360/2026	02.07.2026	WP (C) - 19920/2012	S.C.PANI	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-8	M 4
16361/2026	02.07.2026	WP (C) - 19154/2026	J. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-07-08	WRIT BRANCH-6	M 2
16362/2026	02.07.2026	WP (C) - 18399/2026	S. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-07-01		M 2
16363/2026	02.07.2026	WP (C) - 15989/2026	S. C. MEKAP	C.O.	COURT NO. 12	Order Dtd. 2026-07-01		M 2
16364/2026	02.07.2026	CRLMC- 963/2026	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-06-25		M 2
16365/2026	02.07.2026	WP (C) - 18548/2026	N. K. SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		M 2
16366/2026	02.07.2026	CMP- 1017/2026	M.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		M 2
16367/2026	02.07.2026	CMP- 856/2026	M.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		M 2
16368/2026	02.07.2026	CMP- 1005/2026	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		M 2
16369/2026	02.07.2026	CMP- 847/2026	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		M 2
16383/2026	02.07.2026	ABLAPL- 18808/2019	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-11-08	BAIL-2	M 3
16385/2026	02.07.2026	WP (C) - 18884/2026	S.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-6	M 2
16386/2026	02.07.2026	RSA- 11/2023	J.R.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-07-17	SECOND APPEAL	M 3
16391/2026	02.07.2026	WP (C) - 18879/2026	S.C.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-3	M 3
16427/2026	02.07.2026	CONTC- 1239/2025	KISHORE CHANDRA MAJHI	C.O.	COURT NO. 12	Order Dtd. 2026-08-05		M 3
16428/2026	02.07.2026	CRLMC- 1882/2026	A.K.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-06-30		M 3
15936/2026	02.07.2026	WP (C) - 16413/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH	M 3

							(DIVISION BENCH-2)
15937/2026	02.07.2026	FAO- 372/2019	PRATIMA NAYAK	GENERAL		Plaint	MISC. APPEAL SEC.
15943/2026	02.07.2026	WP (C) - 16418/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-3
15945/2026	02.07.2026	FAO- 371/2019	PRATIMA NAYAK	GENERAL		Entire Document	MISC. APPEAL SEC.
15946/2026	02.07.2026	WP (C) - 16469/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-07-01	
15952/2026	02.07.2026	WP (C) - 23322/2025	BIKASH RANJAN OJHA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-6
15958/2026	02.07.2026	ABLAPL- 6351/2026	DIPTIMAYEE LENKA	GENERAL		Order Dtd. 2026-06-29	
15966/2026	02.07.2026	WA- 974/2024	KAMALENDU MENDLI	GENERAL		Order Dtd. 2026-03-09	WRIT APPEAL
15971/2026	02.07.2026	WP (C) - 7708/2026	AJAYA KUMAR TRIPATHY	GENERAL		Petition	
15974/2026	02.07.2026	WP (C) - 10200/2026	B.B. JEN	GENERAL		Entire Document	WRIT BRANCH-5
15975/2026	02.07.2026	FAO- 99/2026	PRATIMA NAYAK	GENERAL		Entire Document	MISC. APPEAL SEC.
15976/2026	02.07.2026	WP (C) - 19550/2026	VIKRANT KUMAR BISWAL	GENERAL		Petition	
15977/2026	02.07.2026	ABLAPL- 6351/2026	DIPTIMAYEE LENKA	GENERAL		Order Dtd. 2026-06-17	
15978/2026	02.07.2026	WP (C) - 18441/2026	RASHMI RANJAN ROUT GENERAL SECRETARY	GENERAL		Entire Document	
15979/2026	02.07.2026	BLAPL- 3721/2026	DIPTIMAYEE LENKA	GENERAL		Order Dtd. 2026-06-29	
15981/2026	02.07.2026	CRLA- 1363/2025	CHIRANJEEV BIDYABHUSHAN	GENERAL		Judgement Dtd. 2026-06-25	
15983/2026	02.07.2026	ABLAPL- 5067/2026	MAHADEV SAHU	GENERAL		Order Dtd. 2026-06-29	
15985/2026	02.07.2026	CRLMC- 1881/2026	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2026-06-30	
15986/2026	02.07.2026	WP (C) - 15601/2026	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-3)

15987/2026	02.07.2026	WP (C) - 19675/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026-07-01		M 3
15988/2026	02.07.2026	OJC- 17259/2001	SOUBHAGYA KUMAR RATH	GENERAL		Entire Brief		M 3
15989/2026	02.07.2026	CONTC- 850/2017	SOUBHAGYA KUMAR RATH	GENERAL		Entire Brief		M 3
15990/2026	02.07.2026	WP (C) - 25808/2011	SWAPNAJYOTI JENA	GENERAL		Annexure		M 3
15991/2026	02.07.2026	WP (C) - 9063/2010	MR. JATINDRA KU. MOHAPATRA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-3	M 3
16014/2026	02.07.2026	CRLMC- 4528/2023	LOPAMUDRA MOHAPATRA	GENERAL		Counter	CRIMINAL MISC	M 3
16017/2026	02.07.2026	CRLMC- 4528/2023	LOPAMUDRA MOHAPATRA	GENERAL		Vakalatnama	CRIMINAL MISC	M 3
16020/2026	02.07.2026	ABLAPL- 7232/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-07-01	BAIL-1	M 3
16025/2026	02.07.2026	ABLAPL- 7228/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-07-01		M 3
16029/2026	02.07.2026	ABLAPL- 4985/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026-07-01	BAIL-2	M 3
16034/2026	02.07.2026	ABLAPL- 7243/2026	SOUMYA RANJAN PAIKRAY	GENERAL		Order Dtd. 2026-07-01	BAIL-1	M 3
16075/2026	02.07.2026	CRLA- 512/2026	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-07-01		M 3
16093/2026	02.07.2026	WA- 110/2022	JAYADEV BHOI	GENERAL		Judgement Dtd. 2023-08-10	WRIT APPEAL	M 3
16101/2026	02.07.2026	RVWPET- 329/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-29	CIVIL REVISION	M 3
16105/2026	02.07.2026	CRLA- 506/2026	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-11-16		M 3
16110/2026	02.07.2026	WP (C) - 8810/2026	JAYADEV BHOI	GENERAL		Judgement Dtd. 2026-03-23	WRIT BRANCH-8	M 3
16112/2026	02.07.2026	CRLA- 513/2026	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-07-01		M 3
16113/2026	02.07.2026	CRLA- 512/2026	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-07-01		M 3
16115/2026	02.07.2026	WP (C) - 7793/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-3)	M 3

16183/2026	02.07.2026	CRLA-506/2026	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-07-01		M 2
16187/2026	02.07.2026	WP (C) - 16806/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-07-01		M 2
16189/2026	02.07.2026	WP (C) - 16846/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-1)	M 2
16191/2026	02.07.2026	CMP-999/2026	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-06-30		M 2
16193/2026	02.07.2026	ABLAPL-7284/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-07-01	BAIL-1	M 2
16260/2026	02.07.2026	WP (C) - 20077/2026	SRITAM KUMAR NAYAK	GENERAL		Petition With Annexures		M 2
16261/2026	02.07.2026	WP (C) - 6955/2013	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-07-01		M 2
16262/2026	02.07.2026	BLAPL-5041/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-07-02		M 2
16263/2026	02.07.2026	ABLAPL-7312/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-07-02		M 2
16264/2026	02.07.2026	WP (C) - 20025/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH-7	M 2
16370/2026	02.07.2026	WP (C) - 18469/2026	DEBENDRANATH BEHERA	GENERAL		Order Dtd. 2026-06-19	WRIT BRANCH (DIVISION BENCH-2)	M 2
16068/2026	02.07.2026	RVWPET-23/2023	P K JENA	GENERAL		Order Dtd. 2023-02-15 Petition, Annexure,	CIVIL REVISION	M 2
16095/2026	02.07.2026	WP (C) - 7313/2026	A PANDA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-3)	M 2
16098/2026	02.07.2026	FAO-448/2026	S K DAS	GENERAL		Order Dtd. 2026-05-21		M 2
16103/2026	02.07.2026	WP (C) - 35190/2025	U P BAG	GENERAL		Order Dtd. 2025-12-18		M 2
16106/2026	02.07.2026	WP (C) - 37229/2025	K PARIDA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-1	M 2
16111/2026	02.07.2026	WP (C) - 15948/2025	L D SAHOO	GENERAL		Order Dtd. 2026-08-24		M 2

46114/2026	02.07.2026	CRLMC-478/2025	A K PANDA	GENERAL		Order Dtd. 2025-06-25		M 3
46116/2026	02.07.2026	WP (C) - 19751/2026	A B MALLICK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6	M 2
46117/2026	02.07.2026	ABLAPL-7244/2026	SRINIBAS PARIJA	GENERAL		Order Dtd. 2026-07-01	BAIL-1	M 1
46118/2026	02.07.2026	WP (C) - 31187/2024	J P KAR	GENERAL		Order Dtd. 2026-09-01		M 1
46119/2026	02.07.2026	WP (C) - 17620/2026	P. R. SWAIN	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-4	M 9
46120/2026	02.07.2026	WP (C) - 19373/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-8	M 4
46121/2026	02.07.2026	WP (C) - 19310/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01		M 4
46122/2026	02.07.2026	WP (C) - 19105/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01		M 4
46125/2026	02.07.2026	WP (C) - 18811/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-4	M 4
46126/2026	02.07.2026	WP (C) - 18804/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-4	M 4
46129/2026	02.07.2026	WP (C) - 18807/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-4	M 4
46131/2026	02.07.2026	WP (C) - 18961/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01		M 4
46136/2026	02.07.2026	WP (C) - 19208/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-1)	M 1
46138/2026	02.07.2026	WP (C) - 19343/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01		M 1
46139/2026	02.07.2026	WP (C) - 19441/2026	N.K.ROUT	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-1)	M 1
46146/2026	02.07.2026	WP (C) - 18802/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-4	M 4

16149/2026	02.07.2026	WP (C) - 18815/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-4	M 4
16152/2026	02.07.2026	WP (C) - 19206/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01		M 4
16154/2026	02.07.2026	WP (C) - 19334/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01		M 4
16156/2026	02.07.2026	WP (C) - 19380/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-8	M 4
16161/2026	02.07.2026	FAO- 449/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-01		M 4
16164/2026	02.07.2026	FAO- 645/2019	A K PANDA	GENERAL		Order Dtd. 2019-10-15	MISC. APPEAL SEC.	M 4
16166/2026	02.07.2026	FAO- 784/2018	A K PANDA	GENERAL		Order Dtd. 2019-10-15	MISC. APPEAL SEC.	M 4
16169/2026	02.07.2026	FAO- 461/2016	A K PANDA	GENERAL		Order Dtd. 2019-10-15	MISC. APPEAL SEC.	M 4
16275/2026	02.07.2026	WP (C) - 14982/2024	R K MAHABHOI	GENERAL		Order Dtd. 2026-04-23	WRIT BRANCH-5	M 4
16276/2026	02.07.2026	CONTC- 1716/2026	K DANG	GENERAL		Order Dtd. 2026-07-01		M 4
16277/2026	02.07.2026	WP (C) - 9526/2018	J LENKA	GENERAL		Order Dtd. 2022-08- 23Petition,Annexure,Entire Order,	WRIT BRANCH-5	M 4
16278/2026	02.07.2026	WP (C) - 19134/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-2	M 4
16279/2026	02.07.2026	RVWPET- 329/2022	S BISWAL	GENERAL		Order Dtd. 2024-08-29	CIVIL REVISION	M 4
16280/2026	02.07.2026	WP (C) - 24853/2023	H SUNDARA	GENERAL		Order Dtd. 2026-04-10	WRIT BRANCH-3	M 4
16281/2026	02.07.2026	ABLAPL- 7235/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-01		M 4
16282/2026	02.07.2026	BLAPL- 1817/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-01	BAIL-2	M 4
16283/2026	02.07.2026	WP (C) - 456/2009	S K BEHERA	GENERAL		Order Dtd. 2019-04- 05Petition,Annexure,		M 4

16284/2026	02.07.2026	FA-139/2019	M K RANA	GENERAL		Order Dtd. 9999-12-31		M 2
16286/2026	02.07.2026	WP (C) - 18703/2025	B K SENDHA	GENERAL		Order Dtd. 2025-12-08	WRIT BRANCH-6	M 2
16287/2026	02.07.2026	CRLMC-1732/2026	P K NAYAK	GENERAL		Order Dtd. 2026-07-01		M 2
16288/2026	02.07.2026	CRLMC-1719/2026	P K JENA	GENERAL		Order Dtd. 2026-06-29		M 2
16289/2026	02.07.2026	WP (C) - 18957/2026	D BISWAL	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-3	M 2
16290/2026	02.07.2026	ABLAPL-7274/2026	HIMANSHU KUMAR BHOL	GENERAL		Order Dtd. 2026-07-01	BAIL-1	M 2
16291/2026	02.07.2026	WP (C) - 18948/2026	D BISWAL	GENERAL		Order Dtd. 2026-06-29		M 2
16292/2026	02.07.2026	ABLAPL-5739/2026	HIMANSHU KUMAR BHOL	GENERAL		Order Dtd. 2026-07-01	BAIL-2	M 2
16293/2026	02.07.2026	WP (C) - 19562/2026	N K ROUT	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-7	M 2
16294/2026	02.07.2026	CRLMC-1969/2026	J. D. MUDULI	GENERAL		Order Dtd. 2026-07-01		M 2
16297/2026	02.07.2026	WP (C) - 14805/2026	DILLIP RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-1	M 2
16298/2026	02.07.2026	ABLAPL-7146/2026	N K ROUT	GENERAL		Order Dtd. 2026-06-29	BAIL-1	M 2
16299/2026	02.07.2026	WP (C) - 15081/2026	D RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-6	M 2
16301/2026	02.07.2026	ABLAPL-5040/2026	A TRIPATHY	GENERAL		Order Dtd. 2026-06-29		M 2
16302/2026	02.07.2026	WP (C) - 15077/2026	D RAY	GENERAL		Order Dtd. 2026-05-15		M 2
16304/2026	02.07.2026	CONTC-2289/2026	M PANDA	GENERAL		Order Dtd. 2026-06-29		M 2
16305/2026	02.07.2026	WP (C) - 14952/2026	D RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-3	M 2
16307/2026	02.07.2026	WP (C) - 14800/2026	D RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-8	M 2

16309/2026	02.07.2026	BLAPL-5049/2026	A TRIPATHY	GENERAL		Order Dtd. 2026-06-29	BAIL-2	M
16310/2026	02.07.2026	WP (C) - 12713/2026	D RAY	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH-8	M
16311/2026	02.07.2026	WA-277/2025	P K MALLICK	GENERAL		Order Dtd. 2026-06-29		M
16313/2026	02.07.2026	WP (C) - 15196/2026	D RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-4	M
16316/2026	02.07.2026	CRLMC-4465/2024	G BARIK	GENERAL		Order Dtd. 2026-06-29		M
16318/2026	02.07.2026	CRLMC-1938/2026	D SAMAL	GENERAL		Order Dtd. 2026-06-29		M
16320/2026	02.07.2026	WP (C) - 24988/2024	S GHOSH	GENERAL		Order Dtd. 2026-07-02		M
16321/2026	02.07.2026	CONTC-4648/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-07-01		M
16322/2026	02.07.2026	CONTC-3365/2026	B BARIK	GENERAL		Order Dtd. 2026-06-30		M
16323/2026	02.07.2026	WP (C) - 14712/2026	B BARIK	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-1	M
16324/2026	02.07.2026	WP (C) - 12466/2026	N K ROUT	GENERAL		Order Dtd. 2026-06-30		M
16325/2026	02.07.2026	WP (C) - 18834/2026	D NAYAK	GENERAL		Order Dtd. 2026-06-30		M
16326/2026	02.07.2026	ABLAPL-5484/2026	H S PAIKRAY	GENERAL		Order Dtd. 2026-06-30	BAIL-1	M
16327/2026	02.07.2026	WP (C) - 14820/2026	D.RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-1	M
16328/2026	02.07.2026	WP (C) - 14812/2026	D.RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-1	M
16330/2026	02.07.2026	WP (C) - 15043/2026	D.RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH (DIVISION BENCH-3)	M
16331/2026	02.07.2026	WP (C) - 15037/2026	D.RAY	GENERAL		Order Dtd. 2026-05-15		M

16332/2026	02.07.2026	WP (C) - 14807/2026	D.RAY	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-1	M 3
16334/2026	02.07.2026	ABLAPL- 5550/2026	H S PAIKRAY	GENERAL		Order Dtd. 2026-06-30		M 3
16335/2026	02.07.2026	CRLMC- 2036/2026	S K PARIDA	GENERAL		Order Dtd. 2026-06-30		M 3
16336/2026	02.07.2026	ABLAPL- 7276/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-01	BAIL-2	M 3
16337/2026	02.07.2026	WP (C) - 9693/2026	S K PARIDA	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH (DIVISION BENCH-3)	M 3
16338/2026	02.07.2026	CRLMC- 1607/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-05-18		M 3
16339/2026	02.07.2026	ABLAPL- 52/2026	J C BARAL	GENERAL		Order Dtd. 2026-06-30		M 3
16340/2026	02.07.2026	WP (C) - 1889/2014	S R SAHOO	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-4	M 3
16371/2026	02.07.2026	WP (C) - 19151/2026	P R SWAIN	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-1	M 3
16372/2026	02.07.2026	WP (C) - 17389/2026	N K ROUT	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-7	M 3
16373/2026	02.07.2026	WP (C) - 19709/2026	N K ROUT	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-7	M 3
16374/2026	02.07.2026	WP (C) - 19457/2026	S SAMAL	GENERAL		Order Dtd. 2026-06-29		M 3
16375/2026	02.07.2026	WP (C) - 19544/2026	S SAMAL	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-8	M 3
16376/2026	02.07.2026	ABLAPL- 11170/2025	S N MSIHRA	GENERAL		Order Dtd. 2026-06-29		M 3
16377/2026	02.07.2026	WA- 2586/2024	MD A AHMAD	GENERAL		Order Dtd. 2026-06-29		M 3
16378/2026	02.07.2026	FAO- 646/2026	D BISWAL	GENERAL		Order Dtd. 2026-06-29		M 3
16379/2026	02.07.2026	WP (C) - 17160/2026	D BISWAL	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-1	M 3

16380/2026	02.07.2026	WP (C) - 19306/2026	D BISWAL	GENERAL		Order Dtd. 2026-06-29		M 4
16381/2026	02.07.2026	WP (C) - 19144/2026	D BISWAL	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-5	M 2
16382/2026	02.07.2026	FAO- 634/2026	D BISWAL	GENERAL		Order Dtd. 2026-06-29		M 2
16384/2026	02.07.2026	WP (C) - 5951/2025	S BISWAL	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-5	M 2
16387/2026	02.07.2026	CRLMC- 2018/2026	A B MALICK	GENERAL		Order Dtd. 2026-06-29		M 2
16388/2026	02.07.2026	CRLMC- 2017/2026	A B MALICK	GENERAL		Order Dtd. 2026-06-29		M 2
16389/2026	02.07.2026	WP (C) - 4515/2026	A B MALICK	GENERAL		Order Dtd. 2026-06-29		M 2
16390/2026	02.07.2026	WP (C) - 5889/2026	A B MALICK	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-3	M 2
16392/2026	02.07.2026	CRLMC- 2005/2026	A B MALICK	GENERAL		Order Dtd. 2026-06-29		M 2
16393/2026	02.07.2026	CRLMC- 2020/2026	A B MALICK	GENERAL		Order Dtd. 2026-06-29		M 2
16394/2026	02.07.2026	CRLMC- 2004/2026	A B MALICK	GENERAL		Order Dtd. 2026-06-29	CRIMINAL MISC	M
16395/2026	02.07.2026	WP (C) - 19355/2026	D BISWAL	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-5	M 4
16396/2026	02.07.2026	MATA- 434/2024	P K JENA	GENERAL		Order Dtd. 2026-04-27	FIRST APPEAL	M
16397/2026	02.07.2026	CMP- 90/2026	B DAS	GENERAL		Order Dtd. 9999-12-31		M
16398/2026	02.07.2026	CRLA- 510/2026	P BEHERA	GENERAL		Order Dtd. 9999-12-31		M
16399/2026	02.07.2026	MATA- 53/2024	P BEHERA	GENERAL		Order Dtd. 2026-07-01	FIRST APPEAL	M
16400/2026	02.07.2026	RSA- 129/2026	D DASH	GENERAL		Order Dtd. 2026-07-01	SECOND APPEAL	M
16401/2026	02.07.2026	WP (C) - 18722/2026	P BHAGAT	GENERAL		Order Dtd. 2026-07-01		M
16402/2026	02.07.2026	RSA- 127/2024	D DASH	GENERAL		Order Dtd. 2026-07-01	SECOND APPEAL	M

16403/2026	02.07.2026	CRLMC-1487/2026	S DASH	GENERAL		Order Dtd. 2026-07-01		M
16404/2026	02.07.2026	CRLMC-1488/2026	S DASH	GENERAL		Order Dtd. 2026-07-01		M
16405/2026	02.07.2026	CRLMC-1235/2026	P K PANI	GENERAL		Order Dtd. 2026-07-01	CRIMINAL MISC	M
16406/2026	02.07.2026	CRLMC-1490/2026	S DASH	GENERAL		Order Dtd. 2026-07-01		M
16407/2026	02.07.2026	ABLAPL-7296/2026	A B MALLICK	GENERAL		Order Dtd. 2026-07-01	BAIL-1	M
16408/2026	02.07.2026	CRLMC-1791/2026	A B MALLICK	GENERAL		Order Dtd. 2026-07-01		M
16409/2026	02.07.2026	CMP-883/2026	T K J SAMANTA	GENERAL		Order Dtd. 2026-07-01		M
16410/2026	02.07.2026	ABLAPL-7339/2026	S K PARIDA	GENERAL		Order Dtd. 2026-07-01	BAIL-1	M
16411/2026	02.07.2026	CRLMC-1306/2026	D SAMAL	GENERAL		Order Dtd. 2026-07-01		M
16412/2026	02.07.2026	WP (C) - 18800/2026	R K SAHU	GENERAL		Order Dtd. 2026-07-01		M
16413/2026	02.07.2026	WP (C) - 30334/2025	N K ROUT	GENERAL		Order Dtd. 2026-07-01		M
16414/2026	02.07.2026	WP (C) - 33311/2025	M K PATI	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-3	M 2
16415/2026	02.07.2026	WP (C) - 9241/2014	S SAMAL	GENERAL		Order Dtd. 2015-12-09		M 2
16416/2026	02.07.2026	RFA-30/2009	P K PANI	GENERAL		Order Dtd. 2019-04-29		M 2
16417/2026	02.07.2026	WP (C) - 19705/2026	PRASANT KUMAR PATRI	GENERAL		Order Dtd. 2026-07-02		M 2
16418/2026	02.07.2026	WP (C) - 23312/2023	B DAS	GENERAL		Order Dtd. 2023-08-22	WRIT BRANCH (DIVISION BENCH-1)	M 2
16419/2026	02.07.2026	FA-194/1982	A K PANDA	GENERAL		Order Dtd. 1991-12-12		M 2
16420/2026	02.07.2026	WP (C) - 9775/2014	B DAS	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-2)	M 2
16421/2026	02.07.2026	WP (C) - 23315/2023	B DAS	GENERAL		Order Dtd. 2023-08-22	WRIT BRANCH (DIVISION BENCH-1)	M 2

16422/2026	02.07.2026	OJC- 9866/1998	C R NAYAK	GENERAL		Order Dtd. 2017-09-04		M 2
16423/2026	02.07.2026	WP (C) - 24177/2022	N K ROUT	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-6	M 2
16424/2026	02.07.2026	SAO-2/2023	Y DAS	GENERAL		Order Dtd. 2024-09-30	SECOND APPEAL	M 2
16425/2026	02.07.2026	SA- 362/1982	Y DAS	GENERAL		Order Dtd. 1993-05-11		M 2
16426/2026	02.07.2026	WP (C) - 19140/2012	N K ROUT	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH-6	M 2

N I C (Software Team)